

(b) whether Government have laid down any rules regarding sale of cars by Indian Diplomats in foreign countries?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) The sale of motor-cars by foreign diplomats in India is governed by "Foreign Privileged Persons' (Regulation of Customs Privileges) Rules, 1957" a copy of which has been placed on the Table of the House. [See Appendix IV, annexure No. 46.]

(b) Government have not laid down any rules regarding sale of cars by Indian diplomats in foreign countries but comprehensive administrative instructions have been issued, the purpose of which is not to allow sale of cars where the object is to make profit

Displaced Persons Settled in Rampur District

1667. Shri S. A. Mehdi: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that a large number of displaced persons who have settled down during the last 10 years in Bilaspur and Suao Tehsils of Rampur District of Uttar Pradesh are being asked to leave their homes and cultivation and go to other Districts;

(b) if so, the reasons therefor; and

(c) the number of such persons and area being cultivated by them?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). According to the report of the Uttar Pradesh Government, a number of Rai Sikhs, who are reported to be non-displaced persons, had trespassed on forest land in the Bilaspur and Suao Tehsils of Rampur District. The matter concerns the State Government who will take suitable action in regard to it.

(c) Figures are not available.

Import of Coconut Oil

1668. { Shri Vasudevan Nair:
Shri Keswara Iyer:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether coconut oil is being imported into India from Philippines;

(b) if so, how much was imported in the year 1957-58; and

(c) how the price of Philippine Oil compares with the price of oil produced in India?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) No, Sir.

(b) Does not arise.

(c) We have no information on the price of Philippine coconut oil.

Uranium Production

1669. Shri F. G. Deb: Will the Prime Minister be pleased to state:

(a) the total quantity of uranium extracted in India every year;

(b) the names of places where these uranium mines are being worked out at present; and

(c) the steps taken to expedite tapping of uranium deposits in the country?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) It is not in the public interest to disclose this information.

(b) Exploratory Mining for Uranium ores is being carried out mainly in the States of Bihar and Rajasthan

(c) A detailed and systematic survey and prospecting work for location of deposits of uranium ores in the country is being carried out by the Atomic Minerals Division of the Department of Atomic Energy since 1950 in different States of India. 6 Geological Field Parties and 11 Drilling